

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/2011/1021/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri M. Narayan,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the 10th February, 2021.

Sub: **Casual leave, Restricted holiday along with head quarter leave permission**

Ref:- Your letter No. DJSV/STDR/F-57/2021/811, dtd. 08.02.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.02.2021 and restricted holiday on 17.02.2021 along with station leave permission, with your official vehicle, at your own cost, from the morning of 13.02.2021 till the morning of 18.02.2021, has been granted. The Civil Judge & Assistant Sessions Judge, Sivasagar and in his absence, the Chief Judicial Magistrate, Sivasagar and in her absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/2011/1021/A, dated 10.2.2021
Copy to:

✓ 1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

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